

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No.K-11019/07/2020-US.II
Government of India
Ministry of Law and Justice
(Department of Justice)

....

Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 22nd September, 2020.

NOTIFICATION

In exercise of the power conferred by Article 223 of the Constitution of India, the President is pleased to appoint Shri Justice Sanjay Yadav, senior-most Judge of the Madhya Pradesh High Court, to perform the duties of the office of Chief Justice of that High Court with effect from 30th September, 2020 consequent upon the retirement of Shri Justice Ajay Kumar Mittal, Chief Justice, Madhya Pradesh High Court.

MMP
22/9/2020

(Rajinder Kashyap)
Joint Secretary to the Government of India
Tele: 2338 3037

To

The Manager,
Government of India Press,
Minto Road, New Delhi.

No. K.11019/07/2020-US.II

Dated 22.09.2020

Copy to:-

- 1 Shri Justice Ajay Kumar Mittal, Chief Justice, Madhya Pradesh High Court, Jabalpur.
- 2 Shri Justice Sanjay Yadav, Judge, Madhya Pradesh High Court, Jabalpur.
- 3 The Secretary to Governor of Madhya Pradesh, Bhopal.
- 4 The Secretary to Chief Minister of Madhya Pradesh, Bhopal.
- 5 The Secretary to the Chief Justice, Madhya Pradesh High Court, Jabalpur
- 6 The Chief Secretary, Government of Madhya Pradesh, Bhopal
- 7 The Registrar General, Madhya Pradesh High Court, Jabalpur
- 8 The Accountant General, Madhya Pradesh, Bhopal.
- 9 The President's Secretariat, (CA.II Section), New Delhi
- 10 PS to Principal Secretary to the Prime Minister, New Delhi.
- 11 Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
- 12 PS to ML&J/PPS to Secretary (J)/JS(RKK)/S.O.(Desk).
- 13 Technical Director, NIC, Department of Justice, with a request to upload on the Website of the Department (www.doj.gov.in).


22/9/2020
(Hem Lata)

Under Secretary to the Government of India
Tele:23382978